

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/18/KOB/2024
SECTION	SEC 10 IBC
NAME OF PARTIES	SAPTHA ZEAL PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

25 April 2024

ORDER

CP(IBC)/18/KOB/2024

Learned Counsel, Mr. Bijoy Pulipra appears on behalf of the Petitioner through virtual mode and submits he has complied with the order dated 08.04.2024 and submitted the requisite and complete details of the trade receivables of the debtors. The same is available on record.

Matter heard for a considerable time and **reserved for orders.**

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)